

SPECIAL BENCH - 2
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	VIJAY KUMAR ATTRI VS SAMSING ORGANIC TEA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv. ... For the Corporate Debtor

Mr. Amardeep Singh, Adv.

Mr. Sujit Banerjee, Adv. ... For the Operational Creditor

Mr. Nilay Sengupta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Hard copy of the Reply Affidavit be furnished during the course of the day. Rejoinder, if any, be filed within a period two weeks thereafter.
3. List this matter for arguments on **16.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**